and Child Development reviews the work of only those Homes and SAAs which are provided financial assistance under ICPS irrespective of religion and caste.

[RAJYA SABHA]

(d) The National Commission for Protection of Child Rights (NCPCR) has reported that it has registered 178 complaints of abuse/violation of child rights during the current year 2014-15. The Act and Central Model Rules framed under the Juvenile Justice (Care and Protection of Children) Act, 2000, provide for monitoring, inspection, standards of care and measures that may be taken by the State Government/UT Administration to address any reported, instance of atrocity/ill treatment. The Ministry of Women and Child Development has been urging the State Governments/UT Administrations from time to time to identify and register all child care institutions, so as to ensure that standards of care can be monitored. In response to complaints received at national level, NCPCR makes recommendations to the State Governments/UT Administrations for taking appropriate action.

## Bal Bandhu Scheme for protection of children

1828. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Bal Bandhu Scheme for protection of children's rights in areas of civil unrest *i.e.* naxal affected regions;
- (b) whether this project has since been implemented in certain districts of the country, if so, the details with feed-back thereof;
- (c) the action plan to trace the missing children especially adolescent girls in naxal-affected regions; and
  - (d) whether this project is being monitored by the PMO?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (d) The 'Bal Bandhu Scheme-APilot Programme for Protection of Child Rights in Areas of Civil Unrest' was implemented by the National Commission for Protection of Child Rights (NCPCR) with the following objectives:

- (i) To intervene in ten districts in five States in areas of civil unrest with the mandate to protect child rights, focusing attention on mobilization of communities through trained local youth volunteers of "Bal Bandhu', who will act as child defenders.
- (ii) To bring stability in the lives of children in the process of ensuring that all their entitlements to protection, health, nutrition, sanitation, education and safety are fulfilled through government action.

(iii) To enhance democracy through community participation and action and renew hope in harmonizing the society and stabilizing the lives while a child's well being becomes the focus of all action in the area.

The scheme was implemented in the nine districts of the following five States:

State	Districts
Andhra Pradesh	Khammam
Assam	Chirang and Kokrajhar
Bihar	East Champaran, Rohtas, Sheohar and Jamui
Chhattisgarh	Dantewada
Maharashtra	Gadchiroli

Major activities carried out under the scheme included interaction with local officials, youth, community members and other stakeholders, public awareness, social mobilisation; exposure visits; survey of children; training and workshops and National State/District level consultations.

The NCPCR also issued a policy document laying down guidelines and recommendations for different Ministries of Government of India and State departments for 'Protection of Children Rights in Areas of Civil Unrest". The above scheme has since been closed *w.e.f.* 31.03.2013.

## States running Anganwadi Scheme

†1829. SHRI PARVEZ HASHMI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the name of the States of the country where the Anganwadi scheme is being run by the Ministry together with the details thereof; the details of estimated expenditures, States-wise; and
- (b) the details of the estimated amount proposed to be spent under the head of this scheme in the coming Five Year Plan?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Integrated Child Development Services [ICDS] Scheme is a centrally sponsored scheme being implemented by all the State Governments/UT Administrations. A total of 1341745 Anganwadi Centres are in operation in the entire

<sup>†</sup>Original notice of the question was received in Hindi.